

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No.1229 of 2024

In Re: "News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

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Date: 17/09/2025

Place: Barnala

Surinderjit Singh
(Surinderjit Singh)
Environmental Engineer
Punjab Pollution Control Board,
Regional Office, Barnala

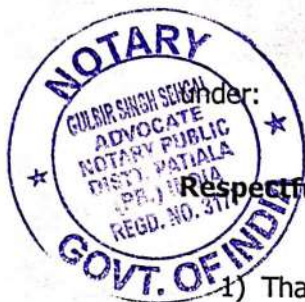
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No.1229 of 2024

In Re: "News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

Final Status Report by way of affidavit of Er. Surinderjit Singh, Environmental Engineer, Punjab Pollution Control Board, Regional Office, Barnala on behalf of respondent no.1 Punjab Pollution Control Board.

I, the above-named deponent, do hereby solemnly affirm and state as



Respectfully showeth:

This Document has been registered
at Serial No. 338
this day of 17 SEP 2025

- 1) That the above-mentioned Original Application was registered by the Hon'ble National Green Tribunal in exercise of its suo moto powers on the basis of "News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.
- 2) That after consideration of the matter, the Hon'ble Tribunal was pleased to pass an order dated 15.10.2024 thereby impleading the Punjab Pollution Control Board, the Central Pollution Control Board and Ministry of Environment, Forest and Climate Change, Regional Office, Chandigarh as respondents in the case with direction to file their response / reply before the Tribunal.
- 3) That in compliance to the orders dated 15.10.2024 of the Hon'ble Tribunal and in view of the facts and circumstances of the case, the competent authority of the Board has constituted a committee of the following officers vide office order no. 475 dated 10.12.2024 to gather information and prepare status report in the case.
 - a) Environmental Engineer, Regional Office, Amritsar- Nodal Officer
 - b) Environmental Engineer, Regional Office, Sangrur- Member
 - c) Environmental Engineer, Regional Office, Jalandhar-Member
 - d) Environmental Engineer, Regional Office, Patiala-Member
 - e) Environmental Engineer, Regional Office, Barnala-member Convenor

A copy of office order no. 475 dated 10.12.2024 issued by the Punjab Pollution Control Board is enclosed as **Annexure-A**. It is pertinent to mention here that after the issuance of office order no. 475 dated 10.12.2024,

the Board has appointed Er. Kuldip Singh, Senior Environmental Engineer to head the committee of the officers and the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Barnala was assigned the duty to file report before the Hon'ble National Green Tribunal.

- 4) That the Board has earlier filed interim replies dated 30.01.2025 and 12.05.2025 before this Hon'ble Tribunal and sought time for filing of the final status report. The Hon'ble Tribunal was pleased to grant time to the Board. The Board has conducted meetings through virtual mode on 27.01.2025, 28.02.2025 with the concerned departments to gather the information relating to the case. The Board has written the following letters to the concerned departments / officers

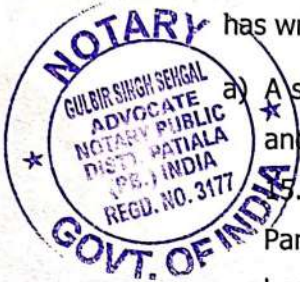
a) A show cause notice for violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974 against non-receipt of the report by 03.03.2025 was issued to the Director, Department of Rural Development and Panchayats vide letter no.3013 dated 25.04.2025 with an opportunity of hearing before the Chairman of the Board on 06.05.2025. A copy of the notice dated 25.04.2025 is enclosed as **Annexure-B**.

b) A letter bearing no. 15136-54 dated 02.05.2025 was issued to the Environmental Engineers of all the Regional Offices of Punjab Pollution Control Board to ensure the compliance of the orders of the Hon'ble National Green Tribunal and to submit the desired report within 07 days. A copy of the letter no. 15136-54 dated 02.05.2025 is enclosed as **Annexure-C**.

c) A letter bearing no. 15155 dated 02.05.2025 was issued to the Director, Rural Development and Panchayats to ensure the compliance of the orders of the Hon'ble National Green Tribunal and to submit the report desired by the Board within 07 days. A copy of the letter no. 15155 dated 02.05.2025 is enclosed as **Annexure-D**.

d) A meeting of the concerned departments was also convened before the Chairman of the Board so that the desired information is supplied by the departments to the Board.

e) Sh. Tejinder Singh, Superintending Engineer attended the hearing on 06.05.2025 before the Chairman of the Board on behalf of the Director, Rural Development and Panchayats. The officer submitted a written reply which was taken on record. The officer stated that the Department of Rural Development & Panchayats has already framed a 10-year action plan for treatment of village ponds water which is falling directly or indirectly into various rivers/drains of Punjab state. Work of treatment/rejuvenation of village ponds is under progress and completed in some of the villages. He further informed that in district Barnala, work of 07 ponds and in district Moga



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this day of 08/05/2025

11/05/2025

work of 03 ponds has been completed. The officer assured that report of all water polluting sources related to Department of Rural Development and Panchayats will be submitted within 3-5 days. After hearing the representative from the Department of Rural Development & Panchayats, Officers of the Board, the Chairman of the Board decided that the Department of Rural Development & Panchayats shall submit report of all water polluting sources related to their department, within 5 days.

- 5) That with the efforts made by the officers of the Punjab Pollution Control Board, the Department of Rural Development and Panchayats and the Department of Local Government have given reports to the Board with regard to the closure and existence of the polluting sourcing in the State. The Regional Offices of the Punjab Pollution Control Board have also given report. The report relating to polluting water sources is given below:

A) Department of Rural Development and Panchayats

The Director, Department of Rural Development and Panchayats, Government of Punjab has furnished information to the Punjab Pollution Control Board vide letter memo no. PRC/SASN/2025/58 dated 07.05.2025. It is mentioned in the letter that the Department of Rural Development and Panchayats has scrutinized the list of polluting sources in Punjab as provided by the Department of Water Resources. The relevant facts of the letter are mentioned below:

- a) The figure of 619 water polluting sources disclosed by the Department of Water Resources is not upto date and the survey of the Department of Rural Development and Panchayats shows that there are 800 Outlets in rural area which are disposing waste water directly into rivers or through their tributaries in the state of Punjab. These 800 outlets have been divided into three Phases as per guidelines of NGT whose detail as well as progress till date is as follows:

S.No.	Phase	Total No. of villages	Complete works	Ongoing	Not started
1	Phase-1	167	130	15	22
2	Phase-2	317	60	18	239
3	Phase-3	316	14	11	291
	Total	800	204	44	552

- b) Restoration of water bodies in Rural Area needs huge financial outlay to the tune of about Rs. 5000 Cr. Keeping in view the financial position of the State of Punjab and manpower/resources available for execution of the work, it is not possible to Renovate/Rejuvenation all the ponds in one year. Considering these facts, the Action plan for restoration of water

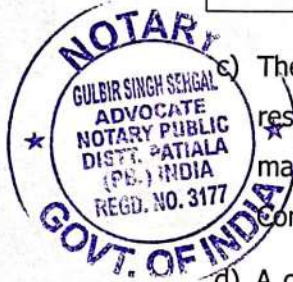


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 at Serial No. 30
 this day of 17 SEP 2025

bodies in rural areas has been prepared for period of ten years as per the below:

Table Abstract of Action Plan

S.No.	Year	Total number of ponds to be renovated	Total Number of new ponds to be constructed dug	Total No. of Ponds	Total Funds required (In Crore)
1	2020-21	1110	180	1290	331.5
2	2021-22	1690	190	1880	489.09
3	2022-23	1625	230	1855	494.26
4	2023-24	1530	220	1750	475.41
5	2024-25	1690	230	1920	530.82
6	2025-26	1550	220	1770	498.85
7	2026-27	1540	230	1770	510.25
8	2027-28	1410	210	1620	476.91
9	2028-29	1620	260	1880	565.92
10	2029-30	1701	296	1997	614.57
	Total	15466	2266	17732	4987.58



c) The work of restoration of the ponds who are polluting natural water resources or underground water resources is undergoing in phased manner by arranging funds from different sources such as 15th Finance Commission, SBN (Gramin), MGNREGA and Other sources.

d) A copy of letter memo no. PRC/SASN/2025/58 dated 07.05.2025 of the Government of Punjab, Department of Rural Development and Panchayats is enclosed as **Annexure-E**.

e) Vide memo no. PRS/ASAN/ 2025/1225 dated 30.07.2025, the Superintending Engineer, Department of Rural Development and Panchayats has given renewed information with regard to the water polluting sources as under:

S.No.	Phase	Total No. of Villages	Complete Works	Ongoing	Not started
1	Phase-1	167	147	16	4
2	Phase-2	317	88	36	193
3	Phase-3	316	24	19	273
	Total	800	259	71	470

Table Abstract of Action Plan

S.No.	year	Total Number of ponds to be renovated
1	2025-26	70
2	2026-27	200

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at Serial No. 3177
this day of 11 SEP 2025

3	2027-28	200
Total		470

Note: The ongoing works (71 numbers) will be completed during year 2025-26.

B. Department of Local Government

a) The Chief Engineer, Municipal Councils / Nagar Panchayats, Directorate, Department of Local Government, Punjab vide memo no.CE-2025/22871-872 dated 09.05.2025 has desired fresh report in OA No. 1229 of 2024 from the following officers upto 12.05.2025.

a) The Additional Deputy Commissioners of Amritsar, Barnala, Bathinda, Faridkot, Fazilka, Ferozepur, Gurdaspur, Malerkotla, Mansa, Patiala, SAS Nagar, SBS Nagar, Sangrur, Muktsar, Tarn Taran of the State of Punjab.

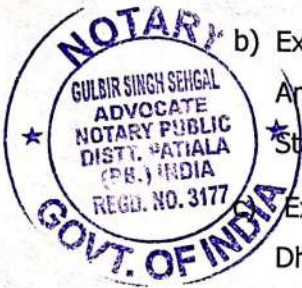
b) Executive Officers of Municipal Councils / Nagar Panchayats of districts Amritsar, Bathinda, Fazilka, Gurdaspur, Patiala, Sangrur, Muktsar Sahib of the State of Punjab.

Executive Officers of Municipal Councils / Nagar Panchayats of Barnala, Dhanola, Handiaya, Tappa, Faridkot, Jaito, Ferozepur, Makhu, Mudki, Ahmdgarh, Amargarh, Boha, Joga, Dera Bassi, Kharar, Kurali, Lalru, Naya Gaon, Zirakpur, Gharuan, Banga, Rahon, Khemkaran, Patti and Tarn Taran of the State of Punjab.

d) However, the Chief Engineer, Municipal Councils / Nagar Panchayats, Directorate, Department of Local Government, Punjab vide the said memo dated 09.05.2025 has enclosed the status report received from Municipal Councils / Nagar Panchayats in reference to OA No. 1229 of 2024 till 07.05.2025. According to the contents of the status report relating to the 23 districts of the State of Punjab, report from 72 Municipal Councils / Nagar Panchayats has been received by the department whereas, report of 81 Municipal Councils / Nagar Panchayats is awaited.

e) A copy of English translation of Punjabi language memo no.CE-2025/22871-872 dated 09.05.2025 of the Chief Engineer, Municipal Councils / Nagar Panchayats, Directorate, Department of Local Government, Punjab alongwith status report received from Municipal Councils / Nagar Panchayats till 07.05.2025 is enclosed as **Annexure-F**.

f) Now the Department of Local Government, Punjab has given final report / information relating to water polluting sources and action taken in reference to Municipal Corporations and Municipal Councils / Nagar Panchayats separately. The information may please be read as under:



This Document has been registered
at Serial No. 11 SEP 2025
this day of 11 SEP 2025

I. Municipal Corporations

The Chief Engineer (O and M), Department of Local Government vide letter no. CE/2025/197 dated 11.09.2025 has disclosed the information relating to polluting sources with action plan in respect of Municipal Corporations of the State of Punjab to the office of Member Secretary, Punjab Pollution Control Board. The information is reproduced below:

S.No.	Total No.s of Polluting sources	Polluting Sources Removed	Balance no. of polluting sources	No. action to be required	Action Plan	
					Work in progress	undue planning stage
1	200	181	19	11	5	3

Abstract of Action Plan

S.No.	Year	Total number of polluting sources where sewage treatment plant in under construction / under planning stage
1	2025-26	2
2	2026-27	1
Total		3



A copy of letter no. CE/2025/197 dated 11.09.2025 of Chief Engineer (O and M), Department of Local Government is enclosed as **Annexure-G**.

II. Municipal Councils/ Nagar Panchayats

The Chief Engineer (Municipal Councils / Nagar Panchayats), Directorate, Department of Local Government, Punjab vide letter no. CE/2025/58906 dated 12.09.2025 has disclosed the information relating to polluting sources with action plan in respect of Municipal Councils / Nagar Panchayats of the State of Punjab to the office of Member Secretary, Punjab Pollution Control Board. The information is reproduced below:

S.No.	Total no. of polluting sources	Polluting sources removed	Balance no. of polluting sources	Action Plan	
				Work in Progress	Under Planning state
1	78	33	45	26	19

Abstract of Action Plan

S.No.	Year	Total no. of polluting sources where sewage treatment plants is under construction / under planning stage.
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This Document has been registered at Serial No. 17 SEP 2025

1	2025-26	14
2	2026-27	30
3	2027-28	-
4	2028-29	-
5	2029-30	1
Total		45

A copy of letter no. CE/2025/58906 dated 12.09.2025 of Chief Engineer (O and M), (Municipal Councils / Nagar Panchayats), Directorate, Department of Local Government, Punjab is enclosed as **Annexure-H**.

C) Punjab Pollution Control Board

a) All the Regional Offices of the Punjab Pollution Control Board have also verified the polluting water sources falling in the area of jurisdiction. The complied information in respect of point sources of industrial, village wastewater, urban local body outlets, dairy waste, individual and other sources is given below in tabular form:

	Status of point sources	Industrial	Village Waste Water	Urban local body outlets	Dairy Waste	Individual	Any other
1	Operational	20	450	99	32	239	9
2	Closed	26	132	35	11	3	93
3	Total	46	582	134	43	242	102

- b) The total number of industrial sources of pollution were identified to be 46 out of which 26 have been closed and 20 sources are in operational condition.
- c) The list of district wise information of point sources of pollution as prepared by the officers of the Board is enclosed as **Annexure-I**.

6) That after perusal of the reports of the Department of Rural Development and Panchayats, Department of Local Government, Punjab and Punjab Pollution Control Board, it is observed that there are total number of 1511 polluting sources out of which 606 number of polluting sources have been closed. The detail of the polluting sources is given in a tabular form below:

S.No	Point Sources	Total number of polluting sources	Polluting sources closed / removed	Balance number of polluting sources
1	Department of Rural and Development Panchayats	800	259	541



This Document has been registered at Serial No. 2 on this day of 11 SEP 2025.

2	Department of Local Government in respect of Municipal Corporations	200	181	19
3	Department of Local Government in respect of Municipal Councils/ Nagar Panchayats	78	33	45
4	Industrial	46	26	20
5	Dairy Waste	43	11	32
6	Individual	242	03	239
7	Other	102	93	09
Total		1511	606	905

- 7) That it is relevant to mention here that out of the 541 polluting sources relating to the Department of Rural Development and Panchayats, 71 works are going on and these works will be completed during the year 2025-26. Out of the 19 number of polluting sources relating to Municipal Corporations, no action is required in 11 number cases whereas work is in progress at 05 location and 03 are at planning stage. Similarly, out of the 45 number of polluting sources relating to Municipal Councils / Nagar Panchayats, work is in progress at 26 number of locations and 19 locations are under planning.



That the officers of the Board have been instructed by the competent authority of the Board to cross check the information provided by the Department of Rural Development and Panchayats and the Department of Local Government and take appropriate action for earlier resolution of the problem.

- 9) That the deponent may kindly be allowed to place on record the present affidavit in compliance of orders passed in the above-mentioned case for kind consideration and appropriate orders of this Hon'ble Tribunal.

Date: 17/09/2025

Place: Barnala

Deponent

Surinderjit Singh
(Surinderjit Singh)

Environmental Engineer
Punjab Pollution Control Board,
Regional Office, Barnala

This Documents has been registred
at Serial No. 88.....
this day of.....20
11 SEP 2025

VERIFICATION:

I, the deponent above named, do hereby verify and state that the contents of the above affidavit are true and correct to the best of my knowledge as derived from the

official record. No part of the above affidavit is false and nothing material has been concealed there from.

Date: 17/09/2025

Place: Barnala

Deponent

Surinderjeet Singh
(Surinderjit Singh)

Environmental Engineer
Punjab Pollution Control Board,
Regional Office, Barnala

This Document has been registered
at Serial No. 388
this day of20

17 SEP 2025



Attested As Identified

NOTARY PUBLIC
PATIALA INDIA

17 SEP 2025

Contents of this affidavit
document have been read over to
the deponent He/She has accepted
the true & correct.

-10-

Annexure-A

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
ਨਵੀਂ ਸ਼ਾਕ
0-2
ਫਾਤਾ ਜਿਲ੍ਹਾ

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 475
Date 12/12/24

Office Order

The Hon'ble National Green Tribunal has registered Original Application No. 1229 of 2024 in exercise of suo moto powers on the basis of a news item "Over 1200 sources polluting water bodies in Punjab reveals Govt. report" appearing in the Tribune dated 16.09.2024.

- 2) The news item relates to a government report that identifies over 1,200 sources of pollution affecting water bodies in Punjab. As per the article, the highest number of pollution sources, 390, were found in Amritsar, followed by 159 in Sangrur. The article highlights that the report provides a district-wise breakdown of pollution sources, with other notable figures including 82 in Jalandhar, 66 in Patiala, and 59 in Barnala. As per the report, untreated water from villages, municipal committees, and other organizations is often discharged directly into rivers and drains, leading to significant water pollution. This practice violates both the Water Pollution Act and the Northern India Canals and Drainage Act of 1873. Furthermore, it is asserted that pollution is not just an environmental issue; it poses significant risks to public health, affecting drinking water supplies and increasing the risk of waterborne diseases.
- 3) After consideration of the matter, the Hon'ble National Green Tribunal vide order dated 15.10.2024 has impleaded the Punjab Pollution Control Board, Central Pollution Control Board and Ministry of Environment, Forest and Climate Change, Government of India with direction to file their response / reply by way of affidavit at least one week before the next date hearing on 04.02.2025.
- 4) In view of the above facts and circumstances of the case, a committee of following officers is hereby constituted to gather information and prepare status report in the case.
 - a) Environmental Engineer, Regional Office, Amritsar -Nodal Officer
 - b) Environmental Engineer, Regional Office, Sangrur- Member
 - c) Environmental Engineer, Regional Office, Jalandhar - Member
 - d) Environmental Engineer, Regional Office, Patiala - Member
 - e) Environmental Engineer, Regional Office, Barnala – Member Convenor

5) The Environmental Engineer, Regional Office, Amritsar will act as Nodal Officer and Environmental Engineer, Regional Office, Barnala as member convenor in the case. The Nodal Officer will file reply before the Hon'ble National Green Tribunal well before the next date of hearing on 04.02.2025 after approval of the competent authority.

sd/-
Prof (Dr.) Adarsh Pal Vig
Chairman

Endst. No. 30661-65

Dated 10/12/24

A copy of the above is forwarded to the following for information and immediate necessary action:

1. Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar.
2. Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sangrur.
3. Environmental Engineer, Punjab Pollution Control Board, Regional Office, Jalandhar.
4. Environmental Engineer, Punjab Pollution Control Board, Regional Office, Patiala.
- ✓ Environmental Engineer, Punjab Pollution Control Board, Regional Office, Barnala.

Adarsh Pal Vig
Chairman

Endst. No. _____

Dated _____

A copy of the above is forwarded to the following for information and for ensuring immediate necessary action and compliance:

- 1) The Chief Environmental Engineer, Punjab Pollution Control Board, Jalandhar Patiala and Ludhiana.
- 2) The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, Amritsar, Jalandhar, Bathinda, Patiala-1/2, Ludhiana-2.

sd/-
Chairman

Endst. No. _____

Dated _____

A copy of the above is forwarded to the Member Secretary, Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala for information please.

sd/-
Chairman



- 12 -

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD



Zonal Office-II, E-648-B, Back Side CICU Office, Phase-5, Focal Point, Ludhiana
E-mail: seezo2ldhppcb@yahoo.com

Ph No. 0161-2670141

No. PPCB/SEE/ZO-2/LDH/2025/3013..

Regd./speed post

Dated 02.01/25

To

The Director,
Department of Rural Development & Panchayat,
Sarovar Path, Phase 8, Sector 62,
Sahibzada Ajit Singh Nagar, Chandigarh.

Sub:

Show cause notice for violation of provisions of the Water (Prevention & Control of Pollution) Act, 1974.

Whereas, it is mandatory on part of the establishment to obtain consent to establish u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981 for establishment of project.

And whereas, it is also mandatory on part of the establishment to obtain consent to operate an outlet u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 for discharge of sewage or trade effluent into sewer or onto land or through any other mode of disposal.

And whereas, it is also mandatory on the part of the establishment to provide adequate & appropriate effluent/sewage treatment plant and pollution control facilities to bring down the concentration of various pollutants in the sewage or effluents being discharged, within the permissible limits prescribed for such establishments.

And whereas, a news item titled "Over 1200 sources polluting water bodies in Punjab reveals Govt. report" published in the newspaper 'The Tribune' dated 16.09.2024. The news item relates to a government report that identifies over 1,200 sources of pollution affecting water bodies in Punjab. As per the article, there are 59 number of pollution sources in District Barnala. As per the report, untreated water from villages, municipal committees, and other organizations is often discharged directly into rivers and drains, leading to significant water pollution. This practice violates both the Water Pollution Act and the Northern India Canals and Drainage Act of 1873.

And whereas, Hon'ble NGT has registered suo-moto OA No. 1229 of 2024 on the basis of a news item titled "Over 1200 sources polluting water bodies in Punjab reveals Govt. report" appearing in the Tribune dated 16.09.2024.

And whereas, the Department of Water Resources, Punjab provided district wise list of water polluting sources through e-mail dated 24.01.2025.

And whereas, as per list provided by the Department of Water Resources, 13-point sources comprising of villages of district Moga are discharging their wastewater into different drains. The names of the villages are Chugawan, Kokri Kalan, Kokri Phulla Singh, Ajitwal, Sadda Singh Wala, Attari, Lopon, Rasulpur, Mallah, Jlal, Aklia, Jhugian, Pakharwad, Raounta, Khai, Jawahar Singh Wala, Minia, Bir Kaunke, Ransih, Lopon, Ghraunda, Burjharika, Sahoke, Sekhan, Bambiha Bhai, Thathi Bhai, Manuke, Smadh Bhai, Thraj, Wander, Chand, Tarewala, Singhawala, Bahona, Bughipura, Mehna, Nathuwala, Chuharchak, Langeana, Chotaghar, Gill, Mandra, Duneke, Jal Singh Wala, Daudhar, Dangian, Gholia Drain, Langiana 2 drain, Gholia link drain and Kaleke drain.

And whereas, as per list provided by the Department of Water Resources, 51 villages of district Barnala are discharging their wastewater into different drains. The names of villages are village chananwal, village bihli, village chiniwal, village moom, village mehal kalan, village nihaluwal, village kalal majra, village kutba, village hardaspura, village atar singh wala, village harigarh, village Ghunas, village dhaula, village Fatehgarh channa, village dangarh, village bhathlan, village kattu, village daraj, village daraka, village dhilwan, village sukhpura, village waddi khuddi, village ramsar kothe, village patti, village naiwal, village thikriwal, village amla singh wala, village karamgarh, village gumti, village hamidi, village thuliwal, village sehna, village chungha, village tallewal, village jodhpur, village jagltpura, village cheema, village kaire, village Raisar, village kalalan, village chappa, village kurar, village uggoke, village sahur, village sehja,

village rajla, village pandher, village badbar, village bhalni, village channa gulab singh, bhadaur, village nainewala.

And whereas, the Hon'ble NGT vide order dated 18.11.2020 passed in OA no. 325 of 2015 (Lt. Col. Sarvadhan Singh Oberoi Vs Union of India and Others) had directed all the States and UTs to monitor remedial action for 351 polluted river stretches and restoration of water bodies and designation of nodal agency for restoration of water bodies. In compliance to the orders of the Hon'ble NGT, it has been decided by the State of Punjab that the Department of Rural Development and Panchayats and the Department of Local Government shall prepare draft Action Plan for restoration of ponds falling in rural and urban areas as per CPCB guidelines for submissions to the CPCB. The Directorate of Environment and Climate Change has accordingly submitted the Action Plan for rejuvenation of ponds. In the said Action Plan, the responsibilities of the various stakeholder departments have been defined and the Department of Rural Development and Panchayat has been assigned with the following responsibilities:

1. Identification, restoration and management of village ponds in a timebound manner
2. Finalization of appropriate technology
3. Arrangement of funds for treatment technology in various villages
4. Reuse of ponds water for agriculture purpose and for any other use as per local conditions.
5. Proper operation and maintenance of treatment facilities installed in village ponds
6. Create awareness among local population for keeping rural ponds pollution free.
7. Any other action as directed by Government from time to time.

And whereas, the District Development & Panchayat Officers of Moga and Barnala Districts were issued show cause notice for violation of provisions of the Water (Prevention & Control of Pollution) Act, 1974 with an opportunity of personal hearing before Chairman of the Board on 18.03.2025 postponed to 28.03.2025.

And whereas, Sh. Hari Singh, BDPO, Moga-1 on behalf of the DDPO, Moga attended the hearing and submitted a written reply which was taken on record. He further stated that he was BDPO and had knowledge of the facts related to Block Moga-1 only and he was not aware about whole of the district Moga.

And whereas, the District Development & Panchayat Officer, Barnala did not attend the hearing but submitted written reply through e-mail dated 28.03.2025 w.r.t. notice issued to it, which was taken on record. He submitted that due to official duties at Mohali Court, he was not able to attend the hearing on said date & time and requested to give a fresh date for hearing.

And whereas, during hearing, Chairman of the Board took serious view of non-appearance of District Development & Panchayat Officer, Moga & Barnala in the personal hearing. Moreover, the officer attending the hearing on behalf of DDPO Moga was not aware about the facts of whole Moga district. This shows that the District Development & Panchayat Officers, Moga & Barnala are not serious regarding compliance of Hon'ble NGT order in suo-moto OA No. 1229 of 2024.

And whereas, in reference to subject matter, a meeting was conducted by the Board with the stakeholder departments on 27.01.2025, which was attended by Sh. Tejinder Singh Multani, SE, on behalf of your department. During the meeting, he informed that they have scrutinized the list provided by the Department of Water Resources and according to this list, 619 water polluting sources throughout the Punjab are related to this department. Further he added that 181 more point sources are identified by their department, whose sullage water falls directly or indirectly in various rivers of State of Punjab, thus totalling 800 water polluting sources. He apprised that 10 years Action Plan has been prepared for rejuvenation of villages ponds. He further told that around one month is required to verify these 800 point sources by the filed officers and to submit action taken report in the matter.

And whereas, after deliberating the matter in detail, it was decided that all the stakeholder Departments and Regional Offices of the Board shall verify the point sources falling under their area of jurisdiction and submit the action taken report, within one month.

And whereas, minutes of the meeting were conveyed to the concerned departments vide letter no. 693-96 dated 28.01.2025.

And whereas, no report was received from the department of Rural Development & Panchayats.

- 14 -

And whereas, 2nd review meeting was conducted by the Board on 28.02.2025 but no representative from the department of Rural Development & Panchayats attended the meeting.

And whereas, after deliberating the matter in detail, it was decided that all the stakeholder departments and Regional Offices of the Board shall submit report by 15.03.2025.

And whereas, minutes of the meeting were conveyed to the concerned departments vide letter no. 913-16 dated 06.03.2025.

And whereas, no report was received from the department of Rural Development & Panchayats.

And whereas, after considering the material facts on file, it has been decided by the Chairman of the Board that the Director, Department of Rural Development & Panchayat may be called for hearing on behalf of the Department.

And whereas, in accordance with the decision of the personal hearing dated 28.03.2025, you are, hereby, afforded an opportunity to file objections, if any, before the Chairman of the Board on 06.05.2025 at 11:00 AM in his office at Vatavaran Bhawan, Punjab Pollution Control Board, Nabha Road, Head Office, Patlala, failing which it will be presumed that you have nothing to say in the matter and action deemed fit in the matter will be taken without any further notice/opportunity.

Endst. No. 3014

[Signature]
For and on behalf of
Punjab Pollution Control Board
Dated 25/04/25

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Mooga for information, & necessary action. He is requested to inform the concerned regarding date, time & venue of hearing.

[Signature]
For and on behalf of
Punjab Pollution Control Board



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD



PPCB/No. 15136-54

(through Email only)

Dated: 21/5/25

To

The Environmental Engineers (All Ros)
Punjab Pollution Control Board,
Punjab.

Subject: To ensure the compliance of Hon'ble NGT order dated 15.10.2024 in the matter of OA No. 1229/2024; News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

It is intimated that the Hon'ble NGT has registered suo-moto OA No. 1229 of 2024 on the basis of a news item titled "Over 1200 sources polluting water bodies in Punjab reveals Govt. report" appearing in the Tribune dated 16.09.2024.

The news item relates to a government report that identifies over 1,200 sources of pollution affecting water bodies in Punjab. As per the article, the highest number of pollution sources, 390, were found in Amritsar, followed by 159 in Sangrur. The article highlights that the report provides a district-wise breakdown of pollution sources, with other notable figures including 82 in Jalandhar, 66 in Patiala, and 59 in Barnala. As per the report, untreated water from villages, municipal committees, and other organizations is often discharged directly into rivers and drains, leading to significant water pollution. This practice violates both the Water Pollution Act and the Northern India Canals and Drainage Act of 1873.

It is further submitted that on request of the Board, the Department of Water Resources, Punjab has designated Sh. Jayant Kaushik, ADE (Mobile No. 62397-78760) as nodal officer to provide the list of above mentioned 1200 water polluting sources which are discharging into drains/river so that joint visit of these water polluting sources can be done and status report can be filed before the Hon'ble NGT. Accordingly, Sh. Jayant Kaushik, ADE vide e-mail dated 24.01.2025 has provided the list of above said water polluting sources, which was shared in the form of a Google link as mentioned below: -

https://docs.google.com/spreadsheets/d/1dJVfJKo_jnkMiBI9JedxwwOCxCvpTdrCq1gq1/edit?usp=sharing

1st meeting on the subject matter was taken by the Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-2, Ludhiana on 27.01.2025 through

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

Vatavaran Bhawan, Nabha Road, Patiala - 147001

E-mail : chairman.ptl.ppcb@punjab.gov.in, msppcb@gmail.com

Phone No. 0175-2215793, 0175-2215802

Video Conference. After deliberating the matter in detail, it was decided that all the Regional Offices of the Board shall verify the water polluting sources falling under their area of jurisdiction and shall submit action taken report, within one month. The copy of the minutes of the meeting was conveyed to all the Regional Offices of the Board vide Board's letter no. 693-96 dated 28.01.2025 alongwith through e-mail dated 28.01.2025 and copy of the same is attached herewith for ready reference.

Thereafter, the 2nd meeting was conducted by the Senior Environmental Engineer, Zonal Office-II, Ludhiana of the Board on 28.02.2025 to review the progress in the matter made by stakeholder departments and Regional Offices of the Board. After deliberating the matter in detail, it was decided that the all the Regional Offices of the Board shall verify the water polluting sources falling under their area of jurisdiction and shall submit action taken report by 15 March 2025. The minutes of the meeting was conveyed to all the Regional Offices of the Board vide Board's letter no. 913-16 dated 06.03.2025 alongwith through e-mail dated 06.03.2025 and copy of the same is attached herewith for ready reference.

It is further informed that the no action taken report is received from the Regional Office of the Board, till date.

It is, therefore, requested to submit the action taken report of all water polluting sources mentioned in the list provided by the Department of the Water Resources, within 07 days so that it can be filed in the Hon'ble NGT.

DA/As Above

Endst. No. 15155 -71


Member Secretary

Dated 2/5/25

A copy of the above is forwarded to the Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office- Amritsar, Jalandhar, Bathinda, Patiala-1/2, Ludhiana-1/II for information please.


Member Secretary



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD



PPCB/No. ... 15/25

Dated: ... 21/5/25

To

The Director,
Department of Rural Development and Panchayats,
Vikas Bhawan, Sector-62, Phase-0,
SAS Nagar (Mohall)- 160062.

Subject: To ensure the compliance of Hon'ble NGT order dated 15.10.2024 in the matter of OA No. 1229/2024; News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

It is intimated that the Hon'ble NGT has registered suo-moto OA No. 1229 of 2024 on the basis of a news item titled "Over 1200 sources polluting water bodies in Punjab reveals Govt. report" appearing in the Tribune dated 16.09.2024.

The news item relates to a government report that identifies over 1,200 sources of pollution affecting water bodies in Punjab. As per the article, the highest number of pollution sources, 390, were found in Amritsar, followed by 159 in Sangrur. The article highlights that the report provides a district-wise breakdown of pollution sources, with other notable figures including 82 in Jalandhar, 66 in Patiala, and 59 in Barnala. As per the report, untreated water from villages, municipal committees, and other organizations is often discharged directly into rivers and drains, leading to significant water pollution. This practice violates both the Water Pollution Act and the Northern India Canals and Drainage Act of 1873.

It is further submitted that on request of the Board, the Department of Water Resources, Punjab has designated Sh. Jayant Kaushik, ADE (Mobile No. 62397-78760) as nodal officer to provide the list of above mentioned 1200 water polluting sources which are discharging into drains/river so that joint visit of these water polluting sources can be done and status report can be filed before the Hon'ble NGT. Accordingly, Sh. Jayant Kaushik, ADE vide e-mail dated 24.01.2025 has provided the list of above said water polluting sources, which was shared in the form of a Google link as mentioned below: -

https://docs.google.com/spreadsheets/d/1dJVlJKo_inkMIBI9Jedxww0CxCvpTdrcOa1pej13HU/edit?usp=sharing

1st meeting on the subject matter was taken by the Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-2, Ludhiana on 27.01.2025 through

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

Vatavaran Bhawan, Nabha Road, Patiala - 147001

E-mail : chairman.ptl.ppcb@punjab.gov.in, msppcb@gmail.com

Phone No. 0175-2215793, 0175-2215802

Video Conference. After deliberating the matter in detail, it was decided that the Department of Rural Development & Panchayats shall verify the point sources related to it and submit the action taken report of all water polluting sources mentioned in the list provided by the Department of the Water Resources, within one month. Minutes of the meeting were conveyed to the Superintending Engineer, Department of Rural Development & Panchayats vide Board's letter no. 693-96 dated 28.01.2025 and also sent through e-mail dated 28.01.2025. A copy of minutes of the meeting dated 27.01.2025 is attached herewith for ready reference.

To review the progress made by the stakeholder departments and Regional Offices of the Board, 2nd meeting in the subject matter was conducted by the Senior Environmental Engineer, Zonal Office-II, Ludhiana of the Board on 28.02.2025. After deliberating the matter in detail, it was decided that the Department of Rural Development & Panchayats shall verify the point sources related to their department and submit the action taken report of all water polluting sources mentioned in the list provided by the Department of the Water Resources by 15 March 2025. Minutes of the meeting were conveyed to the Superintending Engineer; Department of Rural Development & Panchayats vide Board's letter no. 913-16 dated 06.03.2025 and also sent through e-mail dated 06.03.2025. A copy of minutes of the meeting dated 28.02.2025 is attached herewith for ready reference.

It is further informed that the no action taken/status report in the subject water is received from the Department of Rural Development & Panchayats, till date.

It is, therefore, requested to direct the concerned Nodal Officer of your department to submit the action taken/status report of all water polluting sources mentioned in the list provided by the Department of the Water Resources, within 07 days so that it can be filed in the Hon'ble NGT.

DA/As Above


Member Secretary


Govt. of Punjab
Department of Rural Development & Panchayat
Vikas Bhawan, Sector-62, SAS Nagar

To,

Chairman,
Punjab Pollution Control Board,
Patiala.

Memo No. PRC/SASN/2025/58

Dated: 07/05/2025

Sub:-

Show cause notice for Violation of provision of Water (Prevention & Control of Pollution) Act 1974.

Ref:-

Your office's letter no. PPCB/SEE/2021/dh/2025/3013 Dated: 25/04/2025.

With reference to your above notice, it is submitted on the behalf of Rural Development and Panchayat Department that the list of Polluting Sources throughout the Punjab provided by Department of Water Resources is scrutinized at this office level. It has been found that out of this list only 619 water polluting sources throughout the Punjab related to Department of Rural Development and Panchayats. This figure is not up to date as per the survey done by our department. As per previous NGT Orders, a survey had been conducted by our department regarding polluting sources in the Rural area which are disposing there waste water directly or indirectly into various rivers across the State of Punjab. This survey shows that there are 800 Outlets in Rural area which are disposing waste water directly into rivers or through there tributaries in the state of Punjab. These 800 outlets have been divided into three Phases as per guidelines of NGT whose detail as well as progress till date is as follows: -

Sr.no.	Phase	Total No. of Villages	Complete Works	Ongoing	Not Started
1	Phase-1	167	130	15	22
2	Phase-2	317	60	18	239
3	Phase-3	316	14	11	291
	Total	800	204	44	552

Restoration of water bodies in Rural Area needs huge financial outlay to the tune of about Rs. 5000 Cr. Keeping in view the financial position of the State of Punjab and manpower/resources available for execution of the work, it is not possible to Renovate/Rejuvenation all the ponds in one year. Considering these facts the Action plan for restoration of water bodies in rural areas has been prepared for period of ten years as per the below: -

Table Abstract of Action Plan

Sr. No.	Year	Total number of ponds to be renovated	Total number of new ponds to be constructed/ dug	Total No. of Ponds	Total Funds Required* (in Crore)
1	2020-21	1110	180	1290	331.5
2	2021-22	1690	190	1880	489.09
3	2022-23	1625	230	1855	494.26
4	2023-24	1530	220	1750	475.41
5	2024-25	1690	230	1920	530.82
6	2025-26	1650	220	1770	498.85
7	2026-27	1540	230	1770	510.26
8	2027-28	1410	210	1620	476.91
9	2028-29	1620	260	1880	565.92
10	2028-30	1701	296	1997	614.57
	Total	15466	2266	17732	4987.58

The work of Restoration of the Ponds who are polluting natural water resources or underground water resources is undergoing in phased manner by arranging funds from different sources such as 15th Finance Commission, SBM (Gramin), MGNREGA and other sources.

[Signature]
Director, R.D. & P.
Dept of Rural Development and Panchayat,
Govt of Punjab.

English translation of Punjabi language

Directorate, Department of Local Government, Punjab,
Punjab Municipal Bhawan, Plot No. 3, Sector-35-A, Chandigarh.

No. C.E-2025/22871-872

Phone No. 0172-2619273

dated 9.05.2025

email cepblg2@gmail.com

To

- 1) The Additional Deputy Commissioners of Amritsar, Barnala, Bathinda, Faridkot, Fazilka, Ferozepur, Gurdaspur, Malerkotla, Mansa, Patiala, SAS Nagar, SBS Nagar, Sangrur, Muktsar, Tarn Taran of the State of Punjab.
- 2) Executive Officers of Municipal Councils / Nagar Panchayats of districts Amritsar, Bathinda, Fazilka, Gurdaspur, Patiala, Sangrur, Muktsar Sahib of the State of Punjab.
- 3) Executive Officers of Municipal Councils / Nagar Panchayats of Barnala, Dhanola, Handiaya, Tappa, Faridkot, Jaito, Ferozepur, Makhu, Mudki, Ahmdgarh, Amargarh, Boha, Joga, Dera Bassi, Kharar, Kurali, Lalru, Naya Gaon, Zirakpur, Gharuan, Banga, Rahon, Khemkaran, Patti and Tarn Taran of the State of Punjab.

Subject: Compliance of Hon'ble National Green Tribunal order dated 15.10.2024 in the matter of OA No. 1229 of 2024 News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

Reference: In continuation to this Office letter no. CE-2025/4380 dated 27.01.2025, CE-2025/4498-4687 dated 28.01.2025, CE-2025/5818-19 dated 31.01.2025, whatapps message dated 18.02.2025, email dated 25.02.2025 (3.00 PM), letter no. CE-2025/10750-51 dated 03.03.2025 and letter no. CE-2025/11334-35 dated 06.03.2025 and PPCB letter no. PPCB/No.15156 dated 02.5.2025.

In regard to above subject cited matter, this office has asked many times to send the report in OA No. 1229 of 2024, but some of Municipal Councils / Nagar Panchayats have not send the action taken reports as mentioned in the attached list.

Now, Punjab Pollution Control Board vide letter no. PPCB/No.15156 dated 02.05.2025 has again requested to send the action taken report. You are again requested to send the action taken report in the matter upto 12.05.2025.

Treat it as most urgent. It will be your sole responsibility if any adverse action taken by Hon'ble National Green Tribunal / Punjab Pollution Control Board.

Sd/-
Chief Engineer
(Municipal Councils / Nagar Panchayats)

Endst. No. CE-2025/22873

Dated 09.05.2025

A copy of above is forwarded to

- 1) PA / DLG for information of Director, Local Government.
- 2) Chief Engineer, Municipal Council (O&M), Chief Engineer, Municipal Council (Patiala Region), Chief Engineer, Municipal Council (Bathinda Region), Chief Engineer, Municipal Council (Amritsar and Jalandhar Region) for necessary action in the matter.
- 3) ADE, Department of Water Resources, Punjab.
- 4) Environmental Engineer, Punjab Pollution Control Board, Regional Office, Moga
- 5) Member Secretary, Punjab Pollution Control Board, Vatavaran Bhawan, Patiala.

Sd/-
Chief Engineer
(Municipal Councils / Nagar Panchayats)

Directorate, Department of Local Government, Punjab.
Head Quarter, Municipal Corporation Ludhiana

No. C.E- 2025/197
Dated 11.09.2025

Phone No. 0172-2619273
E-Mail: eeomlg.ldh@gmail.com

To,

Member Secretary,
Punjab Pollution Control Board,
Nabha Road, Paliala

Subject: To ensure the compliance of hon'ble NGT order dated 15.10.2024 in the matter of O.A. No. 1229/2024, News item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

Reference: Your office Endst. no. PPCB/No. 15156 dated 02.05.2025

In regard to above, this office was requested to send the Action Taken Report / Status Report in relation to O.A. No. 1229/2024 case pertaining to the Municipal Corporations / Municipal Councils / Nagar Panchayats falling under the Department of Local Government. With regard to the said matter, this office has received the Action Taken Report / Status Report from the Municipal Councils / Nagar Panchayats concerning the polluting sources mentioned in the subject. Compiling the reports so received, the consolidated report relating to the Municipal Councils / Nagar Panchayats is hereby being sent as under: -

Sr. No.	Total No. of polluting sources	Polluting sources removed	Balance No. of polluting sources	No action to be required	Action Plan	
					Work in progress	Under Planning Stage
1	200	181	19	11	5	3

Abstract of Action Plan

Sr. No.	Year	Total No. of Polluting sources where sewage treatment plants is under construction/under planning stage
1	2025-26	2
2	2026-27	1
Total		3

The report is presented for your information.

Chief Engineer- O&M

Endst. No. C.E- 2025/198

Dated 11.09.2025

A copy of above is forwarded to following for information:

1. Director, Department of Local Government for information.
2. Chief Engineer, (Municipal Councils/Nagar Panchayats), Department of Local Government.

Chief Engineer- O&M



ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ
Department of Local Government, Punjab
ਹੈਡ ਕੁਆਟਰ, ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ।
Head Quarter, Municipal Corporation Ludhiana

ਪੱਤਰ ਨੰ. ਸੀ.ਈ./2025/197
ਮਿਤੀ : 11-09-2025

ਈਮੇਲ: ceomlg.ldh@gmail.com

ਸੇਵਾ ਵਿਖੇ

ਮੈਂਬਰ ਸੈਕਟਰੀ,
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ,
ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ।

ਵਿਸ਼ਾ:- To ensure the compliance of hon'ble NGT order dated 15.10.2024 in the matter of O.A. No. 1229/2024, News item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪਿਠਅੰਕਣ ਨੰ. PPCB/No. 15156 ਮਿਤੀ 02-05-2025 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਇਸ ਦਫਤਰ ਨੂੰ O.A. No/ 1229 of 2024 ਕੇਸ ਸਬੰਧੀ ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ ਅਧੀਨ ਪੈਂਦੀਆਂ ਨਗਰ ਨਿਗਮਾਂ ਸਬੰਧੀ ਐਕਸ਼ਨ ਟੈਕਨ / ਸਟੇਟਸ ਰਿਪੋਰਟ ਭੇਜਣ ਬਾਰੇ ਲਿਖਿਆ ਗਿਆ ਸੀ। ਉਕਤ ਰਿਪੋਰਟ ਬਾਬਤ ਇਸ ਦਫਤਰ ਵਲੋਂ ਵਿਸ਼ੇ ਵਿੱਚ ਦਰਜ polluting sources ਸਬੰਧੀ ਰਿਪੋਰਟ ਭੇਜਦੇ ਹੋਏ ਐਕਸ਼ਨ ਟੈਕਨ ਰਿਪੋਰਟ / ਸਟੇਟਸ ਰਿਪੋਰਟ ਪ੍ਰਾਪਤ ਕੀਤੀ ਗਈ। ਉਕਤ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਨੂੰ ਇੱਕਤਰ ਕਰਦੇ ਹੋਏ ਨਗਰ ਨਿਗਮਾਂ ਨਾਲ ਸਬੰਧਤ ਸਕੈਲਿਡ ਰਿਪੋਰਟ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਭੇਜੀ ਜਾ ਰਹੀ ਹੈ: -

Sr. No.	Total No. of Polluting Sources	Polluting Sources Removed	Balance no. of Polluting Sources	No Action to be required	Action Plan	
					Work in Progress	Under Planning Stage
1	200	181	19	11	5	3

Abstract of Action Plan

Sr. No.	Year	Total No. of Polluting Sources where sewage treatment plant is under consideration / under planning stage.
1	2025-2026	2
2	2026-2027	1
Total		3

ਰਿਪੋਰਟ ਆਪ ਜੀ ਦੀ ਜਾਣਕਾਰੀ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਜੀ।


ਮੁੱਖ ਇੰਜੀਨੀਅਰ-ਓ.ਐੱਡ.ਐਮ.

ਪਿਠਅੰਕਣ ਨੰ: ਸੀ.ਈ./2025/198

ਮਿਤੀ : 11-09-2025

- 1) ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਮਾਣਯੋਗ ਡਾਇਰੈਕਟਰ, ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
- 2) ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਨਗਰ ਕੌਂਸਲਾਂ / ਨਗਰ ਪਚਾਇਤਾਂ), ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।

ਮੁੱਖ ਇੰਜੀਨੀਅਰ-ਓ.ਐੱਡ.ਐਮ.

No. C.E- 2025/58906
Dated 12.09.2025

Phone No. 0172-2619273
E-Mail: cepblg2@gmail.com

To,
Member Secretary,
Punjab Pollution Control Board,
Nabha Road, Patiala

Subject: To ensure the compliance of hon'ble NGT order dated 15.10.2024 in the matter of O.A. No. 1229/2024, News item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024

Reference: Your office Endst. no. PPCB/No. 15156 dated 02.05.2025

Through the above-mentioned subject and reference letter, this office was requested to send the Action Taken Report / Status Report in relation to O.A. No. 1229/2024 case pertaining to the Municipal Corporations / Municipal Councils / Nagar Panchayats falling under the Department of Local Government. With regard to the said matter, this office has received the Action Taken Report / Status Report from the Municipal Councils / Nagar Panchayats concerning the polluting sources mentioned in the subject. Compiling the reports so received, the consolidated report relating to the Municipal Councils / Nagar Panchayats is hereby being sent as under: –

Sr.No.	Total No. of polluting sources	Polluting sources removed	Balance No. of polluting sources	Action Plan	
1	78	33	45	26	19

Abstract of Action Plan

Sr. No.	Year	Total No. of Polluting sources where sewage treatment plants is under construction/under planning stage
1	2025-26	14
2	2026-27	30
3	2027-28	-
4	2028-29	-
5	2029-30	1
	Total	45

Chief Engineer
(Municipal Councils/Nagar Panchayats)

Endst. No. C.E- 2025/58907-908

Dated 12.09.2025

A copy of above is forwarded to following for information:

1. Director, Department of Local Government, Punjab
2. Chief Engineer, Municipal Councils/Nagar Panchayats (Ludhiana & Ferozpur Region), Chief Engineer, Municipal Councils/Nagar Panchayats (Bathinda Region), Chief Engineer, Municipal Councils/Nagar Panchayats (Amritsar & Jalandhar Region)

Chief Engineer
(Municipal Councils/Nagar Panchayats)



ਡਾਇਰੈਕਟੋਰੇਟ, ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ।

Directorate, Department of Local Government, Punjab.
ਪੰਜਾਬ ਮਿਊਂਸੀਪਲ ਭਵਨ, ਪਲਾਟ ਨੰ. 3, ਸੈਕਟਰ- 35-ਏ, ਚੰਡੀਗੜ੍ਹ।

Punjab Municipal Bhawan, Plot No. 3, Sector- 35-A, Chandigarh.

ਨੰ.ਸੀ.ਈ. 2025/58906

ਮਿਤੀ 12-09-25

ਸੇਵਾ ਵਿਖੇ

Phone No. 0172-2619225

e-Mail: cepblg2@gmail.com

ਮੈਂਬਰ ਸਕੱਤਰ,
ਦਾਤਾਵਰਣ ਭਵਨ,
ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ।

ਵਿਸ਼ਾ:-

To ensure the compliance of hon'ble NGT order dated 15.10.2024 in the matter of O.A. No. 1229/2024, News item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

ਹਵਾਲਾ:

ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ. PPCB/No.15156 ਮਿਤੀ 02.05.2025 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਇਸ ਦਫਤਰ ਨੂੰ O.A. No. 1229/2024 ਕੇਸ ਸਬੰਧੀ

ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ ਅਧੀਨ ਪੈਦੀਆਂ ਨਗਰ ਨਿਗਮਾਂ/ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ ਸਬੰਧੀ ਐਕਸਨ ਟੇਕਨ/ਸਟੇਟਸ ਰਿਪੋਰਟ ਰੋਜ਼ਾ ਬਾਰੇ ਲਿਖਿਆ ਗਿਆ ਸੀ। ਉਕਤ ਰਿਪੋਰਟ ਬਾਬਤ ਇਸ ਦਫਤਰ ਵਲੋਂ ਵਿਸ਼ੇ ਵਿੱਚ ਦਰਜ polluting sources ਸਬੰਧੀ ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ ਪਾਸੋਂ ਐਕਸਨ ਟੇਕਨ ਰਿਪੋਰਟ/ਸਟੇਟਸ ਰਿਪੋਰਟ ਪ੍ਰਾਪਤ ਕੀਤੀ ਗਈ। ਉਕਤ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਨੂੰ ਇੱਕਤਰ ਕਰਦੇ ਹੋਏ ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ ਨਾਲ ਸਬੰਧਤ ਸੰਕਲਿਤ ਰਿਪੋਰਟ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਤੇਜੀ ਜਾ ਰਹੀ ਹੈ:-

Sr.no.	Total No. of polluting sources	Polluting sources removed	Balance No. of polluting sources	Action Plan	
				Work in progress	Under planning stage
1	78	33	45	26	19

Abstract of Action plan

Sr.no.	Year	Total No. of Polluting sources where sewage treatment plants is under construction/under planning stage
1	2025-26	14
2	2026-27	30
3	2027-28	-
4	2028-29	-
5	2029-30	1
	Total	45

ਮੁੱਖ ਇੰਜੀਨੀਅਰ

(ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ)

ਪਿੱਠ ਅੰਕਣ ਨੰ. ਸੀ.ਈ.-2025/58906 - 908

ਮਿਤੀ 12-09-25

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਹੇਠ ਦਰਸਾਇਆਂ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ:-

- 1) ਮਾਨਯੋਗ ਡਾਇਰੈਕਟਰ, ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ।
- 2) ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ) ਬਠਿੰਡਾ ਰੀਜਨ, ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ) ਲੁਧਿਆਣਾ ਤੇ ਫਿਰੋਜ਼ਪੁਰ ਰੀਜਨ, ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ) ਜਲੰਧਰ ਤੇ ਅੰਮ੍ਰਿਤਸਰ ਰੀਜਨ।

ਮੁੱਖ ਇੰਜੀਨੀਅਰ

(ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ)

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Information sent by ROs

Operational Point sources

Name of District	Industrial	Village Waste Water	Urban Local Boady Outlets	Dairy Waste	Individual	Any other	Total Operational
Amritsar	17	4	1	28	238	4	292
Gurdaspur	0	1	2	0	0	0	3
Tarnam	0	9	2	0	0	0	11
Pathankot	0	1	0	0	0	0	1
Jalandhar-1	0	37	4	0	1	1	43
SBS Nagar	0	1	0	0	0	0	1
Fatehgarh Sahib	0	19	1	0	0	0	20
Hoshiarpur	0	0	0	0	0	0	0
Kapurthala	0	10	0	1	0	2	13
Jalandhar-2	0	6	0	0	0	1	7
Barnala	0	36	3	0	0	0	39
Bathinda	0	14	17	0	0	0	31
Ludhiana-1	0	6	0	1	0	0	7
Ludhiana-2	0	0	0	0	0	0	0
Ludhiana-3	3	2	2	2	0	0	9
Ludhiana-4	0	0	0	0	0	0	0
Fazilka	0	0	0	0	0	0	0
Malerkotla	0	45	1	0	0	0	46
Faridkot	0	9	4	0	0	0	13
Shri MukatSar Sahib	0	15	2	0	0	0	17
Sangrur	0	173	14	0	0	1	188
SAS Nagar	0	3	31	0	0	0	34
Patiala	0	0	0	0	0	0	0
Ferozpur	0	2	6	0	0	0	8
Moga	0	6	2	0	0	0	8
Mansa	0	38	5	0	0	0	43
Rupnagar	0	13	2	0	0	0	15
Total	20	450	99	32	239	9	849

Closed Point Sources

Industrial	Village Waste Water	Urban Local Boady Outlets	Dairy Waste	Individual	Any other	Total Closed
12	0	5	11	3	30	61
0	0	0	0	0	1	1
0	0	0	0	0	0	0
0	0	0	0	0	0	0
0	0	0	0	0	0	0
0	12	0	0	0	1	13
2	5	1	0	0	1	9
0	2	3	0	0	0	5
0	0	0	0	0	0	0
0	0	0	0	0	0	0
1	0	0	0	0	0	1
1	1	5	0	0	0	7
0	2	0	0	0	0	2
0	0	0	0	0	0	0
0	0	0	0	0	60	60
0	35	2				37
0	0	1	0	0	0	1
1	0	0	0	0	0	1
0	0	0	0	0	0	0
0	1	0	0	0	0	1
0	7	1	0	0	0	8
4	0	6	0	0	0	10
3	55	8	0	0		66
0	0	1	0	0	0	1
1	10	1				12
1	2	1	0	0	0	4
0	0	0	0	0	0	0
26	132	35	11	3	93	300

Total Point Sources

Industrial	Village Waste Water	Urban Local Boady Outlets	Dairy Waste	Individual	Any other	Total
29	4	6	39	241	34	353
0	1	2	0	0	1	4
0	9	2	0	0	0	11
0	1	0	0	0	0	1
0	37	4		1	1	43
0	13	0	0	0	1	14
2	24	2	0	0	1	29
0	2	3	0	0	0	5
0	10	0	1	0	2	13
0	6	0	0	0	1	7
1	36	3	0	0	0	40
1	15	22	0	0	0	38
0	8	0	1	0	0	9
0	0	0	0	0	0	0
3	2	2	2	0	60	69
0	35	2				37
0	0	1	0	0	0	1
1	45	1				47
0	9	4	0	0	0	13
0	16	2	0	0	0	18
0	180	15	0	0	1	196
4	3	37	0	0		44
3	55	8	0	0	0	66
0	2	7	0	0	0	9
1	16	3	0	0	0	20
1	40	6	0	0	0	47
0	13	2	0	0	0	15
46	582	134	43	242	102	1149